GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1215
TO BE ANSWERED ON 01.08.2024

INTERNAL LABOUR MIGRATION

1215. MS. DOLA SEN:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government has the approximate figures of the Inter-State labour migration in the country, if so, the details thereof and if not, reasons therefor;

(b) whether Government is planning to establish a platform to monitor the data of internal labour migration; and

(c) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Ministry of Labour and Employment has launched eShram portal, on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganized workers, including migrant workers seeded with Aadhaar, and facilitate registration under existing Social Security and Welfare Schemes to such workers including migrant workers. Standard Operating Procedure (SOP) for sharing of eShram data with States/UTs were issued on 20.10.2022, for registration of unorganised sector workers, as well as to verify the self-declared data of eShram registrants, before giving any scheme benefit to them. All 36 States/UTs have joined on Data Sharing Portal as of now. As on 26.07.2024, more than 29.83 crores, unorganised workers, including migrant workers have registered on this portal.

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